

LOK SABHA

Thursday, June 7, 1962/Jyaishtia 17,
1884 (Saka)

The Lok Sabha met at Eleven of the
Clock

[MR. SPEAKER in the Chair]

MEMBER SWORN

Shri Ajit Prasad Jain (Tumkur).

ORAL ANSWERS TO QUESTIONS

भूमि बन्धक बैंक

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*१३२८. { श्री स० चं० सामंत :
श्री स० ला० द्विवेदी :
श्री प० ला० बारूपाल :

क्या सामूदायिक विकास, पंचायती राज
और सहकार मंत्रा यह बनाने की कृपा करेंगे
कि :

(क) क्या सरकार ने भूमि बन्धक बैंकों
को स्थापना के सम्बन्ध में कोई निर्णय किया
है और यदि हां, तो उसका द्यौग क्या है ;

(ख) निकट भविष्य में कितने भूमि
बन्धक बैंक कितन राज्यों में स्थापित
करने का विचार है ; और

(ग) ये बैंक कृषकों को क्या क्या
सुविधाएँ देंगे ?

सामूदायिक विकास, पंचायती राज और
संभालय में राज्य मंत्री (श्री श्यामभर
मिश्र) : (क) जम्मू और काश्मीर को
छोड़कर प्रत्येक राज्य में एक केन्द्रीय सहकारी
भूमि बन्धक बैंक है। जिला अथवा तालुका
939 (A1) LSD—1

स्तर पर ४६१ प्राथमिक भूमि बन्धक बैंक
और केन्द्रीय भूमि बन्धक बैंकों को कुल्लेक
जावाएँ हैं। हिमाचल प्रदेश, त्रिपुरा तथा
पण्डिचेरी संघ क्षेत्रों में भी एक-एक केन्द्रीय
भूमि-बन्धक बैंक है। जम्मू और काश्मीर में
प्राथमिक भूमि बन्धक बैंकों के साथ-साथ
एक केन्द्रीय भूमि बन्धक बैंक स्थापित करने के
प्रश्न पर विचार हो रहा है।

(ख) एक विवरण, जिसमें १९६२-६३
के लिए अस्थायी कार्यक्रम दिया गया है,
सभा पटल पर रखा जाता है। [दृष्टिपूर्व परिशिष्ट
३, अतुबन्ध संख्या ९८]

(ग) ये बैंक विकास के लिए जमीन
खरीदने, जमीन का मुधार करने, लघु-सिंचाई,
काइतकारी आदि के लिए मुधरे तरीके अपनाने
और पढ़ने के ऋणों को चुकाने के लिए
ीर्षकालान ऋण सुवन्ध करेंगे।

I shall also read the answer in
English.

(a) There is a central cooperative
land mortgage bank in every State
except Jammu and Kashmir. At the
district or taluka level, there are 461
primary land mortgage banks and
few branches of central land mortgage
banks. There is also a central land
mortgage bank in each of the Union
territories of Himachal Pradesh, Tri-
pura and Pondicherry. The question
of setting up a central land mortgage
bank along with primary land mort-
gage banks in Jammu and Kashmir is
under consideration.

(b) A statement is laid on the Table
giving the tentative programme for
1962-63. [See Appendix III, annexure
No. 98].

(c) These banks will provide long term loans for purchase of land for development, land improvement, minor irrigation, for adoption of improved methods of cultivation etc., and for redemption of prior debts.

Shri S. C. Samanta: May I know the maximum number of primary mortgage banks to be established in each State?

Shri Shyam Dhar Misra: During the Third Plan period the target is 173 for the primary banks and 160 for branches. The maximum number is 80 and it will be in Gujarat.

श्री बड़े : मोर्टगेज बैंक्स को कितना पैसा रिजर्व बैंक से दिया गया है और क्या माध्यम में धन कम होने से सारे प्रदेश में बैंक्स खुल नहीं सकते ?

श्री श्यामधर मिश्र : मध्य प्रदेश में सन् १९६०-६१ तक २१ बैंक थे। थर्ड प्लान में ३२ बैंक और स्थापित किये जायेंगे। तृतीय पंचवर्षीय योजना में ५ करोड़ रुपया देने की व्यवस्था है।

Shri Warior: May I know whether the Government has any scheme to separate all the loans for cultivation purposes from the co-operative banks and direct them to the land mortgage banks. At present cultivators are getting loans from the co-operative banks also.

Shri Shyam Dhar Misra: There are three types of loans given to cultivators from the co-operative banks. One is the medium term; the second is the short term and the third is the long term. As regards the short term and the medium term loans, they are given through the central co-operative banks. As regards the long term loans, these will be given through the Central Co-operative banks. As regards land mortgage banks.

Shri Venkatasubbaiah: May I know whether the hon. Minister is aware of the fact that different pat-

terns are being adopted in different States regarding the fixation of the value of the land and, if so, whether the Government propose to bring out a uniform pattern for giving loans on hypothecation of the land?

Shri Shyam Dhar Misra: The quality of the land and the value of the land vary from State to State. Therefore, logically, the value of the land being different, the loans advanced will have to be different per acre.

Shrimati Sarojini Mahishi: May I know the total amount of money given by the primary land mortgage banks during the year 1961-62 on a long term basis?

Shri Shyam Dhar Misra: In all, by the end of 1960-61, Rs. 37 crores were outstanding from the Central Land Mortgage banks and the primary land mortgage banks.

Shrimati Savitri Nigam: May I know if the hon. Minister is aware that the transactions in these banks take a lot of time and that a lot of red-tapism is prevailing in these banks?

Shri Shyam Dhar Misra: Obviously there is some difficulty. Therefore, during the third Plan, it is agreed that there will be land valuation officers to expedite the valuation of the lands and to expedite the loans.

Shri Basumatari: May I know whether the annual patta land can be mortgaged or not? There are two types of patta lands.

Mr. Speaker: We should not go into details.

श्री विभूति मिश्र : मैं जानना चाहता हूँ कि क्या सरकार ने कोई इस के लिए अवधि निश्चित की है कि जिसके कि ग्रन्डर लैंड मोर्टगेज बैंक्स से किसानों को रुपया मिल सके ? पया मिलने के लिए कोई सीधा रास्ता हो अथवा प्रोसिज्योर में जरा देरी लग जाती है।

श्री श्यामधर मिश्र : इसलिए मैं ने कहा कि इन्हीं सब दिक्कतों को दूर करने के लिए सरकार लैंड मॉन्टगेज और प्राइमरी बैंक्स को भजवत करने के लिए कुछ ऐडिशनल स्ट.फ दे रही है। उस स्ट.फ के लिए सबसिडीज और एमिस्टेंस दी जाती है। इसके अलावा लैंड वेलुएशन अ फिसर्स होंगे। यह दो योजनाएँ और तृतीय पंचवर्षीय योजना में पूरी तरह से हाँजायेंगी तो जो समय ज्यादा लगता है वह जरूर कम होगा।

Shri Dasaratha Deb: At present, this money which is given through the co-operative banks is given to the co-operatives and from co-operative societies that goes to the individual peasants. If any default is there in respect of a co-operator or a person, the whole lot of people suffer. So, I want to know whether any step is going to be taken in this respect, so as to see that for the failure of one person the whole lot of co-operatives will not suffer for getting further loans.

Shri Shyam Dhar Misra: All possible steps are being taken and will be taken, but it is difficult to say that there will not be any misuse. If any particular case of misuse is brought to our notice, that will be rectified.

Mr. Speaker: His question was this: in the co-operative societies, if there is a default by one person, the whole bank has to suffer and the others have to suffer. So, he wants to know whether this would be an individual responsibility or the same as in the case of co-operative societies.

Shri Shyam Dhar Misra: As regards long term loans, this will be the case of individual responsibility.

Railway Corruption Enquiry Committee

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*1329. { Shri Subodh Hansda:
 { Shri S. C. Samanta:

Will the Minister of Railways be pleased to state:

(a) whether Government have

accepted the recommendation of the Railway Corruption Enquiry Committee with regard to recognition of the services rendered by the staff to root out corruption;

(b) if so, whether any recognition has been given in such cases; and

(c) how many persons have been promoted on this ground?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) Railway Corruption Enquiry Committee recommended that exceptional and outstanding work should receive special recognition by grant of honoraria, letters of appreciation and medals, honoraria being confined to non-gazetted railway employees. The recommendation which was not confined to cases of corruption only but was applicable to all work generally, was accepted.

(b) Yes, Sir.

(c) 15-for their services in helping the administration to root out corruption.

Shri Subodh Hansda: May I know whether the staff who are to serve in the vigilance department as inspectors and sub-inspectors are recruited directly or are taken from the different railways on a deputation basis and, if they are taken on a deputation basis, may I know the conditions in respect of the deputation?

Shri Shahnawaz Khan: They are selected from among the serving railway employees. They are brought in for a certain period and at the end of that period they are sent back to the parent department.

Shri Subodh Hansda: If the staff are recruited from the serving railway staff, may I know how many staff were recruited in the last three years, what are the outstanding works done by those staff and whether they had been given any recognition for their outstanding work?

Shri Shahnawaz Khan: For the precise number, I shall require separate notice. But as I stated, it is the